

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.101

Rst.A-1/2021

In

IB-544(ND)/2020

IN THE MATTER OF:

M/s. Sheetal Impex Pvt. Ltd.

Vs.

Shree Swastic Sales Corporation Pvt. Ltd.

....FINANCIAL CREDITOR

....CORPORATE DEBTOR

SECTION :

U/s. 7 IBC, 2016

Order delivered on 19.03.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC : Mr. Vivek Jain, Advocate

For the Respondent/CD :

For the Intervener : Ms. Nazia Parveen Advocate

ORDER

Counsel for the Applicant is present. As per the previous order, efforts were made to serve the Respondents but all in vain. Therefore, the Applicant is directed to serve the Respondents by way of substituted service by publishing notice in the newspapers, one in English and other in Vernacular having wide circulation in the area where the Registered office of the Corporate Debtor is situated and file the proof of service along with affidavit.

List the matter on 30.04.2021.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)